

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE

REASI

NO:-716/PDSJR

DATED:-26.03.2020

O R D E R

In view of the circular issued by Hon'ble High Court of Jammu and Kashmir Vide No 15/GS dated 26.03.2020, the exceptionally urgent Civil/Criminal matters shall be taken up as per the following guidelines:-

1. Litigants/Advocates shall send application/plaint and memo of ground of urgency through email or Whatsapp number by 3:00 PM of the previous day to the Duty Magistrates/ Judicial Officers as per the roaster duties uploaded on district court website.
2. The application/plaint shall be accompanied with the following Annexure:-
 - a. Copy of Identity card of applicant/plaintiff/appellant/petitioner.
 - b. Vakalatnama of Advocate.
 - c. Photograph of applicant/litigant and advocate for the purpose of video call and for record.
 - d. Mobile number (associated with Whatsapp) of litigant / advocate from which he intends to appear through video call.
3. Upon satisfaction of urgency the litigant/advocate shall be notified about date and time of hearing.
4. On the date and time fixed, the case shall be heard through virtual mode only. Video call shall be initiated and terminated from the court end only and on number provided by the advocate/litigant.
5. The litigant/advocate shall ensure that the room from where he/she intends to appear is free from all sorts of disturbance, poor lighting and no other person except litigant/applicant shall be allowed in the room.

6. The advocate/litigant allowed to be heard through virtual mode has to be available and ready at least 30 minutes before the scheduled time.
7. The hard copies of the application etc shall be subsequently deposited with the concerned court official after the lockdown period is over.

The email id and whatsapp numbers of judicial officers of District Reasi are as under:-

<u>S. No</u>	<u>Name of the Judicial Officer</u>	<u>Designation</u>	<u>Mobile No/ WhatsApp No</u>	<u>Email id</u>
1	Sh. Kamlesh Pandit	Pr. District and Sessions Judge Reasi	94191-48882	panditkamlesh54@gmail.com
2	Sh. A. S Langeh	Sub-Judge / CJM Reasi	94191-67319	amarjeetsingh.langeh@gmail.com
3	Sh. Romesh Lal	Sub Judge Katra	94191-15224	romesh100571@gmail.com
4	Sh. Sunil Kumar	Munsiff JMIC Katra	70062-13080	adv_sunilkumar13@rediffmail.com
5	Ms. Rimpi Rani	Munsiff JMIC Reasi	94196-15018	rimpi112k8@gmail.com
6	Sh. R.K Tadyal	Munsiff JMIC Mahore	99062-63900	r.k.tadyal123@gmail.com
7	Ms. Assma Choudhary	Add. Spl Mob. Magistrate Reasi	99062-51017	advassma54@gmail.com

By Order.....

Sd/-

Kamlesh Pandit

Pr. District and Sessions Judge
Reasi

Copy to:-

1. Worthy Registrar General J&K High Court at Jammu.
2. Secretary to Hon'ble Administrative Judge. District Reasi.
3. SSP District Reasi.
4. President Bar Association Reasi
5. Incharge website website for uploading
6. Office file

Sd/-

Pr. District and Sessions Judge
Reasi